

Tender Notice No. *XXXIV-57/2018-19-4183*

Date: *28.03.2019.*

**NOTICE INVITING TENDER FOR ANNUAL MAINTYENANCE CONTRACT OF 152  
NUMBER OF LAPTOPS SUPPLIED TO THE JUDICIAL OFFICERS ACROSS THE  
STATE UNDER E-COUTS PROJECT**

High Court of Orissa, Cuttack invites bids from reputed, experienced and financially sound Companies/Firms/Agencies for providing Annual Maintenance Contract for 152 numbers of Laptops supplied to the Judicial Officers across the State under eCourts Project. Those who are in the relevant business for the last three years and at present providing service/maintenance of Laptops to Central/State Govt. Department, PSUs, Autonomous Bodies, Large Industrial/Educational Campus/corporate Super Speciality Hospitals, High Courts of other States and capable of providing such services at present, may upload their bids both Technical and Financial in the eProcurement portals in .pdf and .xix formats respectively. Complete Tender Document may be obtained from the e-Procurement portal of the Government of Odisha <http://tenderodisha.gov.in> starting from *29/03/2019* to *19/04/2019*, by uploading the bid documents (Technical) along with copies of Demand Drafts of **Tender Fee** and the **Earnest Money Deposit (EMD)** for ₹1,500.00 (**Non-Refundable**) and ₹13,680/- (**Refundable**) Payable at Cuttack and drawn in favour of "**Registrar (Judicial)** , High Court of Orissa". The format of the bid document and the necessary Annexures can also be downloaded from the e-Procurement Portal of the Government of Odisha. The bidders using the tender form downloaded from the website shall enclose scanned copies of two Demand Drafts for ₹1,500.00 (**Non-Refundable**) and ₹13,680/- (**Refundable**) for Tender fees and Earnest Money Deposit (EMD) respectively payable at Cuttack and drawn in favour of the Registrar (Judicial) or on before *19.04.2019* online and the Original copies of the Demand Drafts are to be submitted in a separate envelopes at the Computer Section, High Court of Orissa on or before *19.04.2019* in offline mode. The envelopes should be duly super-scribed as "*Tender cost and EMD for the Tender invited for Annual Maintenance Contract for 152 number of Laptops supplied to the Judicial Officers of the State*".


**NOTE: The EMD and Tender Fee Demand draft should be submitted offline contained in envelopes failing which the tender shall be rejected forthwith.**

The sealed envelopes are to be deposited in the Computer Section, High Court of Orissa Premises or may be sent through registered/speed post addressed to **The Registrar (Judicial), High Court of Orissa, Chandini Chowk, PIN- 753002.**

Bids will be opened on 22/04/2019 at **2.30 PM** in the presence of bidders or their authorized representatives who wish to participate in the bidding process.

Any future clarification(s) and / or corrigendum shall be communicated by order of Registrar (Judicial) only through the e-Procurement portal. Hence, bidders are advised to always check the e-procurement portal of the State Government.

**High Court of Orissa, Cuttack reserves the right to amend or withdraw any of the terms and conditions contained in the Tender Document including information concerned with type of service and any other services (if any), to be provided or to reject any or all tenders without giving any notice or assigning any reason thereof. The decision of the Hon'ble Computer-cum-Steering Committee shall be deemed to be final.**

  
22/3/2019  
**Registrar (Judicial)**

High Court of Orissa